

ITEM NO.9

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 6 in CIVIL APPEAL NO. 10766 OF 2011

STATE OF U.P. & ANR.

Appellant (s)

VERSUS

NANWA & Anr.

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 06/09/2013 This Matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s)

Ms. Reena Singh, AAG

Mr. Rajesh Kumar, Adv.

Mr. Abhish Kumar, Adv.

Mr. Gunnam Venkateswara Rao, Adv.

For Respondent(s)/
Applicant

Dr. J.N. Dubey, Sr. Adv.

Mr. Anurag Dubey, Adv.

Mrs. Anu Sawhney, Adv.

Mr. D.P. Pandey, Adv.

Mr. S.R. Setia, Adv.

For R.No.2

Mr. Sudhir Kulshreshtha, Adv.

Ms. Sushma Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Post the appeal for final disposal in the month of February,
2014.

I.A. is disposed of.

[Madhu Bala]
Sr. PA[Savita Sainani]
Court Master